

(a) whether the inland water routes in the Union Territory of Goa, Daman and Diu are proposed to be used for Inland Water Transport ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Yes, Sir. The Mandovi, the Zauri and the Mapusa rivers and the Cumberjua canal are the principal waterways which provide for quickest and the most economical means of transport and are already being used for inland water transport upto the Port of Marmago. This waterway system is navigable by barges of 500 to 1000 tonnes capacity. The tributaries of these rivers are also navigable upto some distance with barges of 300 tonnes capacity.

**Setting up of National Academy of Ayurveda**

54. SHRI E. AYYAPU REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government propose to set up a National Academy of Ayurveda under the Health Ministry ; and

(b) if so, whether the views of the various State Governments have been ascertained with regard to the infrastructural form of the proposed National Academy of Ayurveda ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes Sir.

(b) It is not considered necessary to obtain the views of State Governments on the setting up of the proposed Academy.

**Instalment of New Aero-Bridges at Indira Gandhi International Airport**

55. SHRI CHINTAMANI JENA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are considering to instal new aero-bridges at the Indira Gandhi International Airport ;

(b) if so, the details thereof and the

total cost of the aero-bridges ; and

(c) the class of passengers who will be benefited by this and their estimated percentage in each flight ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir. Four additional aerobridges are proposed to be provided as second arm at the parking stands of I.G.I. Airport for catering to wide-bodied aircraft at an approximate cost of Rs. 2 71 crores inclusive of Customs duty.

(c) Since these aero-bridges will be in contact with the first-door of the aircraft, the first class passengers will be mainly benefited. Percentage of first-class seats varies according to types of aircraft depending upon the airlines.

**Private Companies Operating Railway Routes**

56. SHRI CHINTAMANI JENA : Will the Minister of TRANSPORT be pleased to state :

(a) the names of private companies which are operating railway routes and the names of routes on which these are operating ;

(b) whether there is any accountability and coordination between the Railway Board and the Managements of private Companies ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no private company operating railway routes at present. However, the following three privately-owned railways are operated by the contiguous Indian Government Railways in terms of the working agreements executed between the Company Railways and the Central Government :

Name of the Company Railway	Worked By
(i) Central Provinces Railway	Central Railway

- (ii) Ahmadpur—Katwa Railway Eastern Railway
- (iii) Bankura—Damodar River Railway South Eastern Railway

Besides, the Dehri—Rohtas Light Railway line, owned by Dehri Rohtas Light Railway Company Ltd. (M/s. Sahu Jain Ltd. being the Managing Agents), was worked by the Company under an Agreement with the District Board of Shahbad (now State Government of Bihar). The Central Government (Department of Railways) have no contractual or financial obligation in this case.

(b) and (c). In view of (a) above, does not arise.

**Total Cost and Net Return from Return / Irrigation Projects**

57. DR. A.K. PATEL :

SHRI C. JANGA REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the total cost of each completed large irrigation project and the average annual net returns from each one ;

(b) what average percentage the net return is on investment in each case ;

(c) how do these returns compare with those in some other developed/developing countries ; and

(d) the steps taken to improve the net returns mentioned in (b) above and their outcome ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Information about investment on individual projects and returns therefrom is not maintained at the Centre. It is found that usually the returns from irrigation projects have been low and are not commensurate with the investments.

(c) Such comparison cannot be made on account of different circumstances and levels of development of each country.

(d) The Seventh Plan document for irrigation programme has emphasised the need for

periodical review of water rates to meet the cost of operation and maintenance and to provide a reasonable return on investment.

**Survey of Unprotected Monuments in Delhi**

58. DR. A.K. PATEL :

SHRI C. JANGA REDDY :

Will the Minister of WATER RESOURCE DEVELOPMENT be pleased to state :

(a) whether any systematic survey of Delhi's unprotected monuments has been made by the Archaeological Survey of India or by Delhi's Department of Archaeology ;

(b) if not, the reasons therefore ; and

(c) the present state of these monuments?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) No, Sir.

(b) A list of monuments in Delhi compiled and published between 1916 and 1922 is already available.

(c) The Archaeological Survey of India is responsible for the maintenance of 164 monuments and sites in Delhi which are under Central protection. It has not surveyed the present condition of the unprotected monuments.

**Involvement of Voluntary Organisations in Eradication of Leprosy**

59. SHRI MOHANBHAI PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any voluntary organisations are engaged in the leprosy eradication programme ; and

(b) if so, the details thereof and the assistance given by Government to those agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Statement showing the names of the voluntary organisations getting financial assistance from the Central Government for the implementation of the